



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Srinagar, the 15th of May, 2019

SRO 314 .- In exercise of the powers conferred by sub-section (1) of section 492 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby extends the term of appointment of following Public Prosecutors / Additional Public Prosecutors till 30th April, 2019 from the date their last term expired:-

S.No.	Name (S/Shri)	Public Prosecutor
1.	Syed Maqbool	Public Prosecutor, Srinagar
2.	Mohammad Sultan Sheikh	Additional Public Prosecutor, Srinagar
3.	Mohammad Amin Tibatbaqal	1 st Additional Public Prosecutor Srinagar
4.	Mujeeb Andrabi	2 nd Additional Public Prosecutor, Srinagar
5.	Ms. Bilquees	3 rd Additional Public Prosecutor, Srinagar
6.	Ms. Shabeena Naveed	4 th Additional Public Prosecutor Srinagar
7.	Jahan Ara	Additional Public Prosecutor (TADA /POTA), Srinagar
8.	Aijaz Ahmad Aijaz	Public Prosecutor, Pulwama
9.	Junaid Bhat	Additional Public Prosecutor, Pulwama
10.	Abdul Majeed Rather	Public Prosecutor, Baramulla
11.	Basharat Khaliq Bhat	Additional Public Prosecutor, Baramulla
12.	Saajid Naseer	1 st Additional Public Prosecutor, Baramulla
13.	Naseem ul Gani Bhat	Additional Public Prosecutor, Sopore
14.	Mohammad Rajab Bhat	Public Prosecutor, Budgam
15.	Ahrar Ahmad Dar	Additional Public Prosecutor, Handwara
16.	Mohammad Amin Padder	Public Prosecutor, Kulgam
17.	Tanveer Ahmad	Public Prosecutor, Ganderbal
18.	Showkat Ahmad Dar	Public Prosecutor, Anantnag
19.	Syed Suhail Haqani	Additional Public Prosecutor, Anantnag
20.	Rals Ahmad Wani	Public Prosecutor, Shopian
21.	Neema Stanzin	Public Prosecutor, Leh
22.	Manzoor Ahmad Khan	Public Prosecutor, Kargil
23.	Rakesh Badhyal	Public Prosecutor, Jammu
24.	Abdul Hafeez	Additional Public Prosecutor, Jammu
25.	Ajay Singh Manhas	1 st Additional Public Prosecutor, Jammu
26.	K. A. Qazi	2 nd Additional Public Prosecutor, Jammu

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27.	Mirza Mukhtar Ahmad	Public Prosecutor, Rajouri
28.	Ishfaq Ahmad Lone	Additional Public Prosecutor, Rajouri
29.	Mukhtar Ahmad Sheikh	Public Prosecutor, Poonch
30.	Navneet Gupta	Public Prosecutor, Udhampur
31.	Aushotosh Gupta	Additional Public Prosecutor, Udhampur
32.	Balbir Singh Bali	Public Prosecutor, Ramban
33.	Adil Rangrez	Additional Public Prosecutor, Doda
34.	Ms. Manju Sharma	Public Prosecutor, Bhaderwah
35.	Bharat Bhushan Sharma	Public Prosecutor, Kathua
36.	Devinder Kumar	Additional Public Prosecutor, Kathua
37.	R. K. Goswami	Public Prosecutor, Kishtwar
38.	Bhupinder Singh Charak	Public Prosecutor, Samba

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 15 -05-2019.

NO: LD(A) 2009/52-II

Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Director General of Police, J&K, Srinagar.
3. Concerned Principal District and Sessions Judge.
4. Concerned Additional District and Sessions Judge.
5. Concerned Deputy Commissioner.
6. Director Litigation, Jammu/Kashmir.
7. Concerned Sr. Superintendent of Police.
8. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
9. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
10. Concerned Public Prosecutor/ Additional Public Prosecutor.
11. Incharge Website, Department of L, J&PA.
12. SRO section, Department of LJ&PA (w. 7. s. c).
13. Concerned file.

(Ashish Gupta)

Deputy Legal Remembrancer

15.5.2019